

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.169/2018, IA No.26/2019, IA No.186/2019, IA (IBC)/685/2022, IA No.863/2019, IA No.959/2019, IA No.742/2021, IA (IBC)/38/2022, IA (IBC)/39/2022, IA (IBC)/40/2022, IA (IBC)/41/2022, IA (IBC)/42/2022, IA (IBC)/43/2022, IA (IBC)/44/2022, IA (IBC)/45/2022, IA (IBC)/299/2022, IA (IBC)/516/2022, IA (IBC)/517/2022 and IA (IBC)/518/2022, in CP (IB) No.12/10/HDB/2017
NAME OF THE COMPANY	V.N.R. Infrastructure Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

Present: Mr. TSN Raja, Liquidator.

Ld. Counsel Mr. Anil Kumar.

Ld. Counsel Mr. GP Yash Vardhan.

Ld. Counsel Mrs. Mummaneni Vazra Lakshmi for the Successful Bidder.

It has been brought to our notice that another meeting of the stakeholders has been fixed next week. In view of this, **matter is adjourned to 12.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)